Annexure-7
Name of the corporate debtor: M/s Mangalagiri Textile Mills Private Limited: Date of commencement of CIRP: 25/07/2024: List of creditors as on: 05/12/2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount of claim	Amount of claim not	Remarks, if any
110.	Departme nt	Gover nment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	contingent claim		under verificati on	admitted	any
1	State	ESIC, Regional Office		8,64,649/-	8,64,649/-	Governme nt Dues	No	Nil	Nil	NA	Nil	Nil	Claim amount is admitted provisionally in the absence of books of accounts of the corporate debtor.
1	Commissio	Assistant Commiss ioner of State Tax	2024	65,31,661/-	65,31,661/-	Governme nt Dues	No	Nil	Nil	NA	Nil	1	Claim amount is admitted provisionally in the absence of books of accounts of the corporate debtor.
	Total			73,96,310/-	73,96,310/-				0	0	0	0	